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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.05.2019

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T) Dr Ashok Kumar Mishra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 84/BB/2019	For admission	Sec 7 of I&B code, 2016	M/s Pratap Chandra Pandhy & Ors	Abhay Kumar Das/Aruni Poddar, Advocates	M/s Dreamz Infra India Ltd	Prakash M VK not filed

ADVOCATE FOR PETITIONER/s: MR. ARUNI PODDAR, Adv. Aruni Poddar
9540555810

ADVOCATE FOR RESPONDENT/s: Prakash M.
PCS
9900943754

ORDER

Heard Shri Aruni Poddar, learned Counsel for the Petitioner and Shri Prakash M., learned PCS for the Respondent.

Post the case on 19.06.2019.


Member (T)


Member (J)

Krishna

Verified



Court Officer